COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>APPEAL NO. 212 OF 2016 &</u> IA NOS. 459, 460 AND 525 OF 2016

Dated: 25th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Maruti Clean Coal & Power Ltd. ...Appellant(s)

Vs.

Power Grid Corporation of India Ltd. & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. Sumit Goel

Mr. Tanuj Agarwal Mr. Sonal Gupta

Counsel for the Respondent(s) : Mr. Gautam Chawla

Mr. Sitesh Mukherjee for R.1

Mr. Alok Shankar for R.2

ORDER

As agreed by learned counsel for the parties, list the matter for further hearing on <u>27.07.2017.</u> Interim order to continue till then.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt